

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1874  
ANSWERED ON:11.12.2008  
REDUCTION IN AIR FARE  
Rao Shri Sambasiva Rayapati

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether there is a proposal to reduce the air fare in view of the reductions made in the prices of aviation turbine fuel;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the measures being undertaken or already undertaken to ensure that the air fares are reduced?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (d):- Air fares are not being regulated by the Government. Airlines are free to charge air fares as per their commercial judgement. However, Air India has recently reduced the fuel surcharge in the domestic sector by Rs.400/-.